

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	22.11.2024		<p>WPCRL No. 1275 of 2024</p> <p><u>Hon'ble Manoj Kumar Tiwari, A.C.J.</u> <u>Hon'ble Rakesh Thapliyal, J.</u></p> <ol style="list-style-type: none"> 1. Dr. K.H. Gupta, Ms. Pallavi Bahuguna, Mr. Rafat Munir Ali, Ms. Irum Zeba & Mr. Imran Ali Khan, learned counsel for petitioners. 2. Mr. Rakesh Kumar Joshi, learned Brief Holder for State of Uttarakhand/ respondent nos. 1 to 3. 3. Mr. Saurav Adhikari, learned counsel for respondent no. 4. 4. Learned State Counsel is granted 24 hours' time to get instructions in the matter. 5. List on 27.11.2024, as a fresh case. 6. In the meantime, respondent nos. 2 & 3 are directed to maintain law and order in, and around, the place of worship mentioned in the Writ Petition, and to ensure that no untoward incident happens by any person till the next date of listing. 7. Petitioners' counsel undertakes to produce the Dedication Deed, if any, whereby the property in question was dedicated to a waqf/ trust. 8. Copy of this order be supplied to learned State Counsel for compliance, free of cost, during course of the day. <p style="text-align: center;"> (Rakesh Thapliyal, J.) (Manoj Kumar Tiwari, A.C.J.) 22.11.2024 22.11.2024 </p> <p>Rahul</p>